

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 268 OF 2017 &
IA NO. 571 OF 2017

Dated: 15th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Wind Power Association (IWPA) Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abshiek Raj

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19-2-2019**.

(S. D. Dubey)
Technical Member
tpd/js

(Justice Manjula Chellur)
Chairperson